

GOVERNMENT OF INDIA
MINISTRY OF MINES
RAJYA SABHA
STARRED QUESTION NO. 235
ANSWERED ON 10.08.2026

**RECYCLING OF CRITICAL MINERALS AND E-WASTE UNDER THE
NATIONAL CRITICAL MINERAL MISSION**

235. SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of MINES be pleased to state:

- (a) details of the number of proposals received and sanctioned so far under the ₹1,500 crore incentive scheme for setting up critical mineral recycling clusters, and the total amount disbursed thereunder; and
- (b) details of the specific steps taken to implement the Mission's commitment to revisit import duties and other barriers on recyclable materials such as e-waste and black mass and the date of the most recent tariff notification in this regard?

ANSWER

THE MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) to (b): A statement is laid on the Table of the House.

THE STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 235 REGARDING 'RECYCLING OF CRITICAL MINERALS AND E-WASTE UNDER THE NATIONAL CRITICAL MINERAL MISSION' ASKED BY SHRI MOHAMMED NADIMUL HAQUE, MEMBER OF PARLIAMENT FOR REPLY ON 10.08.2026

(a) to (b): Under National Critical Mineral Mission, ₹1,500 crore Incentive Scheme for Promotion of Critical Mineral Recycling was launched on 02.10.2025 to promote establishment of domestic recycling capacity for extraction of critical minerals from secondary sources like e-waste, spent lithium-ion batteries and other critical mineral-bearing scrap. The last date for applications under the Scheme was 01.04.2026. Out of 71 applications received, 58 recycling entities were declared eligible with pledged capacity of around 850 kilo tons per annum (KTPA) against 270 KTPA target capacity and pledged investment of more than ₹5,200 crore. The details of applications received and entities declared eligible are given at Annexure. Incentive under the Scheme is linked to the commencement of commercial production of critical minerals.

To facilitate the availability of critical mineral-bearing waste and scrap, the Government introduced import duty exemptions in recent Union Budget. Under the Union Budget 2025–26, import duty was eliminated on waste and scrap of lithium-ion battery, and waste and scrap of important critical minerals under the Scheme viz. antimony, beryllium, bismuth, cadmium, cobalt, molybdenum, rhenium, tantalum, tin, tungsten, and zirconium (vide Customs Notifications dated 01.02.2025).

Annexure

Annexure referred to in reply to part (a) to (b) of Rajya Sabha Starred Question No. 235 answered on 10.08.2026 regarding ‘Recycling of Critical Minerals and E-Waste under the National Critical Mineral Mission’

State/ UT	Number of Applications Received	Number of Eligible Entities
Andhra Pradesh	5	5
Chhattisgarh	1	1
Goa	1	1
Gujarat	7	6
Haryana	6	5
Jammu and Kashmir	2	1
Karnataka	6	5
Madhya Pradesh	4	4
Maharashtra	12	10
Rajasthan	4	2
Tamil Nadu	3	3
Telangana	3	3
Uttar Pradesh	10	8
Uttarakhand	3	3
West Bengal	2	1
Himachal Pradesh	2	0
Total	71	58